

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF RISKRAFT CONSULTING LIMITED

1.	NAME OF CORPORATE PERSON	Riskraft Consulting Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	28.11.2005
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U67140MH2005PLC157634
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	FT Tower, CTS No. 256 & 257, Suren Road, Chakala, Andheri (East), Mumbai - 400 093.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	08/03/2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Anish Gupta Insolvency Professional 413 Autumn Grove, Near Lokhandwala Foundation School, Lokhandwala Township, Kandivali East, Mumbai – 400 101. Phone: + 91(22) 29659720 Email : anish@csanishgupta.com Office email: ip@csanishgupta.com Reg: No.IBBI/IPA-002/IP-N00285/2017-18/10843
8.	LAST DATE FOR SUBMISSION OF CLAIMS	07/04/2021

Notice is hereby given that Riskraft Consulting Limited has commenced voluntary liquidation on 08/03/2021.

The stakeholders of Riskraft Consulting Limited are hereby called upon to submit a proof of their claims, on or before 07/04/2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Place: Mumbai
Date : 09/03/2021




Anish Gupta
Liquidator

WEDNESDAY, MARCH 10, 2021

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Place: Mumbai Date : 09/03/2021	Sd/- Anish Gupta Liquidator



Anish Gupta

नवो काल

मुंबई । बुधवार १० मार्च, २०२१

En

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अनुसूची । फॉर्म १ जाहीर सदस्यपणा	
(भारतीय नदारी आणि दिवाळखोरीपणा संकेत (रेग्युलर लिक्विडेशन प्रक्रिया) विनियमन, २०१७ च्या विनियमन १५ अन्वये)	
रिस्कफट कन्सल्टिंग लिमिटेडच्या कर्जदारांचे लक्ष वेधण्याकरिता	
१. कॉर्पोरेट व्यक्तीचे नाव	रिस्कफट कन्सल्टिंग लिमिटेड
२. कॉर्पोरेट व्यक्तीच्या स्थापनेचा दिनांक	२८.११.२००५
३. प्राधिकरणाच्या अंतर्गत कॉर्पोरेट व्यक्तीची स्थापना/नोंदणीकरण झाले	कंपली निबंधक, मुंबई
४. कॉर्पोरेट व्यक्तीचा कॉर्पोरेट ओळख क्रमांक / मर्यादित दायित्व ओळख क्रमांक	U67140MH2005PLC157634
५. कॉर्पोरेट व्यक्तीच्या नोंदणीकृत कार्यालयाचा आणि प्रमुख कार्यालयाचा (जर असल्यास) पत्ता	एफटी टॉवर, सीटीएस २५६ व २५७, सुरेन रोड, चकाला, अंधेरी (पूर्व), मुंबई - ४०००९३.
६. कॉर्पोरेट व्यक्तीची दिवाळखोरी सुरू होण्याचा दिनांक	दि. ०८.०३.२०२१
७. लिक्विडेटरचे नाव, पत्ता, ईमेल पत्ता, दूरध्वनी क्रमांक आणि नोंदणीकरण क्रमांक	अनिल गुप्ता दिवाळखोरी व्यावसायिक ४१३, ऑटम जोड, लोखंडवाला फाउन्डेशन रसूलनजवळ, लोखंडवाला टाऊनशिप, कांदिवली पूर्व, मुंबई - ४००१०१. संपर्क : +९१(२२) २९६५९७२० ईमेल: anish@csanishgupta.com कार्यालय ईमेल: ip@csanishgupta.com नोंद. क्र. IBBI/IFA-002/IP-N00285/2017-18/10843
८. दावे सादर करण्याचा अंतिम दिनांक	दि. ०७/०४/२०२१

याद्वारे सूचना देण्यात येतो की, रिस्कफट कन्सल्टिंग लिमिटेडने दि. ०८/०३/२०२१ रोजी ऐकिक दिवाळखोरी प्रक्रिया सुरू केली आहे.

रिस्कफट कन्सल्टिंग लिमिटेडच्या भागधारकांना याद्वारे त्यांच्या दाव्यांचे पुरावे दि. ०७/०४/२०२१ रोजी किंवा त्यापूर्वी लिक्विडेटर यांच्याकडे नोंद करू नयेत अन्यथा पत्त्यावर सादर करण्यास सांगण्यात येत आहे.

वितीस कर्जदार, त्यांनी दाव्याबाबतचे त्यांचे दाव्यांचे पुरावे फक्त इलेक्ट्रॉनिक पद्धतीने सादर करावे. इतर सर्व कर्जदार त्यांचे दाव्यांचे पुरावे व्यक्तिशः, टपालाद्वारे किंवा इलेक्ट्रॉनिक पद्धतीने सादर करू शकतात. दाव्याबाबतचे पुढील किंवा दिशाभूल करणारे दावे सादर केल्यास दंड ठोठावण्यात येईल.

ठिकाण : मुंबई
दिनांक : ०९.०३.२०२१

सही/-
अनिल गुप्ता
लिक्विडेटर



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